

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 483 of 2001
OA 297 of 1996

Present : Hon'ble Mr. Sarweshwar Jha, Administrative Member
Hon'ble Mr. M.K. Gupta, Judicial Member

Renuka Pal & Others

-VS-

Union of India & Others (M/o Railways)

For the Applicant :

For the Respondents: Mr. R.M. Roychowdhury, Counsel

Date of Order : 22-09-2004

O R D E R

MR. SARWESHWAR JHA, AM

During the mentioning period it is mentioned by Mr. R.M. Roychowdhury, Ld. Counsel that his name has not been mentioned against the respondents in the order dated 15-9-2004. He has also pointed out that Sh. D.N. Chatterjee has been recorded against the respondents, who is the counsel for the applicant and he ~~actually~~ was not present on that date. Name of Shri R.M. Roychowdhury may be shown against the respondents.

Member (J)

Member (A)

DKN